

High Court of Jammu and Kashmir at Srinagar.

Order

No: 403

Dated: 29/06/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S.No	Name of the court	001 Salary	007 O.E.	002 T.E.	014 POL	008 Electricity Charges.	641- Pensionary Charges (NPS)
1	Pr. D&S Judge, Kathua.	20.00	---	0.50	---	---	---
2	Pr. D&S Judge, Shopian.	---	---	---	---	---	0.30
3	Pr. D&S Judge, Kishtwar	---	0.20	---	---	---	---
4	Pr. D&S Judge, Poonch.	20.00	0.20	0.30	0.15	---	0.30
5	Pr. D&S Judge, Ganderbal.	---	---	0.10	---	---	0.30
6	Pr. D&S Judge, Baramulla.	10.00	---	---	---	---	0.40
7	Pr. D&S Judge, Kulgam.	---	---	0.20	0.20	---	---
8	Pr. D&S Judge, Samba.	---	---	---	---	---	0.30
9	Addl. D&S Judge, Handwara.	10.00	0.15	0.20	---	---	0.30
10	Addl. Distt. Judge (Matrimonial Cases) Jammu	---	---	---	0.20	---	---
11	C.J.M. Kishtwar.	15.00	0.10	0.30	---	---	0.40
12	Sub Judge, Baramulla.	---	0.10	---	---	---	0.30
13	Spl. Mob. Mag. Srinagar.	10.00	---	0.20	---	---	0.40
14	Spl. Mob. Mag. Bhaderwah.	10.00	---	0.10	0.15	---	0.30
15	Judge, Small Causes Court Srinagar.	10.00	---	---	---	---	0.40
16	Munsiff, Magam.	12.00	---	---	---	---	0.40
17	Munsiff, Banihal.	10.00	0.10	---	0.10	---	0.30
18	Munsiff, Tangmarg.	10.00	0.10	0.10	0.15	---	0.30
19	Munsiff, Sankoo.	---	---	---	0.10	---	0.40
20	Munsiff, Baramulla.	---	0.10	---	0.10	---	0.30
21	Munsiff, Kathua.	---	---	---	---	---	0.30
22	Munsiff, Bandipora.	10.00	---	---	---	---	0.50
23	Munsiff, Bani.	10.00	0.10	0.10	0.10	---	---
24	Munsiff, D.H.Pura.	10.00	0.10	0.40	0.10	---	0.30
25	Munsiff, Pampore.	10.00	0.10	---	0.10	0.10	0.30
26	Munsiff, Charasharief.	---	---	---	---	0.10	---
27	Munsiff, Bishnah.	---	---	---	---	---	0.30
28	Ist. Addl. Munsiff, Srinagar.	10.00	0.10	---	0.10	---	0.40
29	2 nd . Addl. Munsiff, Jammu.	10.00	0.10	---	0.10	---	0.30
30	3 rd . Addl. Munsiff, Jammu.	10.00	0.10	---	0.10	---	0.30
31.	Addl. Mob. Mag. Awantipura.	---	---	---	0.10	---	0.40
32	Addl. Mob. Mag. Pantha Chowk Sgr.	---	---	---	---	---	0.40
33	Addl. Mob. Mag. Thanamandi.	---	---	---	0.10	---	0.30
34	Distt. Mag. Ganderbal.	3.00	---	---	---	---	0.20

By Order.

V. Baudera
Deputy Registrar (Accts) 29/6

No: 1900-960/A- Dated: 29/06/2018
Copy to the:-

- 1-8 Pr. D&S Judge, Kathua/Shopian/Kishtwar/Poonch/Ganderbal/Baramulla/Kulgam/Samba.
9. Addl. D&S Judge, Handwara.
10. Addl. Distt. Judge (Matrimonial Cases) Jammu.
11. C.J.M. Kishtwar.
12. Sub Judge, Baramulla.
- 13-14 Spl. Mobile Magistrate, Srinagar/Bhaderwah.
- 15 Judge, Small Causes Court Srinagar.
- 16-27. Munsiff, Magam/Banihal/Tangmarg/Sankoo/Baramulla/Kathua/Bandipora/Bani/D.H.Pura/Pampore/Charasharief/Bishnah/.
28. Ist. Addl. Munsiff, Srinagar.
29. 2nd. Addl. Munsiff, Jammu.
30. 3rd. Addl. Munsiff, Jammu.
- 31-33 Addl. Mobile Magistrate, Awantipora/Pantha Chowk/Thanamandi.
34. District Magistrate, Ganderbal.

Contd...2/-

35. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
36. Treasury Officer, Saddar Treasury Srinagar.
37-58 Treasury Officer, Kathua/Shopian/Kishtwar/Poonch/Ganderbal/Baramulla/Kulgam/Samba/
Handwara/Bhaderwah/Magam/Banihal/Tangmarg/Sankoo/Bandipora/Bani/D.H.Pura/Pampore/
Charasharief/Bishnah/Awantipura/Thanamandi.
..... for information and necessary action.
59. Order Book.

मेने सुप्लाय
आर

Spandeev
Deputy Registrar (Accts) 29/6
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